తెలంగాణ రాజపత్రము

THE TELANGANA GAZETTE
PART IV-B EXTRAORDINARY
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TELANGANA ACTS, ORDINANCES AND REGULATIONS Etc.

The following is the authoritative text in English Language of the Ordinance promulgated by the Governor on the 20th May, 2020 being published under article 348 (3) of the Constitution of India for general information:-

TELANGANA ORDINANCE No. 1 OF 2020

Promulgated by the Governor in the Seventy-first Year of the Republic of India.

AN ORDINANCE TO AMEND THE TELANGANA STATE PRIVATE UNIVERSITIES (ESTABLISHMENT AND REGULATION) ACT, 2018.

Whereas, according to section 10 of the Telangana State Private Universities (Establishment and Regulation)

[1]

O. 2 [RSN]

Act, 2018 (Act No.11 of 2018), if the Government is satisfied that the Sponsoring Body has complied with the conditions of Letter of Intent and on the specific recommendations of the Expert Committee, it shall include the names of the Private Universities in the Schedule with details of their location by way of amendment of the Schedule.

And whereas, the Expert Committees submitted the Letters of Intent and Compliance Report by the sponsoring bodies.

And whereas, the Cabinet Sub-Committee constituted in G.O.Rt.No.797, General Administration (Cabinet) Department, dated 16.04.2020 read with G.O.Rt.No.806, General Administration (Cabinet) Department, dated 20.04.2020, to examine all issues in connection with establishment of Private Universities in the State as per the said Act, recommended for establishment of certain Private Universities.

And whereas, Government have decided to include the following (5) Private Universities as per section 3 and 10 of the said Act, viz., 1. Mahindra University at Bahadurpally (V), Qudbullapur Mandal, Medchal-Malkajgiri District; 2. Woxsen University at Woxsen Campus, Kamkole, Sadasivpet, Medak District; Telangana; 3. Mallareddy University at Maisammaguda, Dhulapally (post via Kompally), Medchal-Malkajgiri District; 4. S.R. University at Ananthasagar (V), Hasanparthy (M), Warangal District; and 5. Anurag University at Venkatapur (V), Ghatkesar (M), Medchal-Malkajgiri District.

And whereas, it has been decided to give effect to the above decision immediately;

And whereas, the Legislature of the State is not now in session and the Governor of Telangana is satisfied that circumstances exist which render it necessary for her to take immediate action;

Now, therefore, in exercise of the powers conferred by clause (1) of article 213 of the Constitution of India, the Governor hereby promulgates the following Ordinance:-

1. (1) This Ordinance may be called the Telangana State Private Universities (Establishment and Regulation) (Amendment) Ordinance, 2020.

Short title and commencement.

(2) It shall come into force with immediate effect.

2. In the Telangana State Private Universities (Establishment and Regulation) Act, 2018, in section 3, in the schedule thereunder, the following entries shall be included, namely,-

Amendment of Schedule Act 11 of 2018.

Sl.No.	Name and location (address of the Private University)	Name & address of the Sponsoring Body	Details of registration of the Sponsoring Body
(1)	(2)	(3)	(4)
1.	Mahindra University at Bahadurpally (V), Qudbullapur Mandal, Medchal-Malkajgiri District, Telangana.	Mahindra Educational Institutions, Bahadurpally, Jeedimetla, Hyderabad.	C.I No. U80300 AP2013 NPL086878, 2013-14, under section 25 of the Companies Act, 1956 (Act No.1 of 1956).
2.	Woxsen University at Woxsen Campus, Kamkole, Sadasivpet, Medak District, Telangana.	Pinakin Education Trust, Panjagutta X Roads, Panjagutta, Hyderabad.	Doc No.492/ BK-4/2019, Trust Deed.

(1)	(2)	(3)	(4)
3.	Mallareddy University at Maisammaguda, Dhulapally (post via Kompally), Medchal-Malkajgiri District, Telangana.	Malla Reddy Educational Society, Sy.No.59, Jayanagar Colony, New Bowenpally, Secunderabad, Rangareddy District.	Registration No.1907 of 2004 under the A.P. Societies Registration Act, 2001.
4.	S.R. University at Ananthasagar (V), Hasanparthy (M), Warangal District, Telangana.	Sri Rajeshwara Educational Society, #6-2-34, Kakaji Colony, Hanamkonda, Warangal District.	No.3379 of 1991, under A.P (Telangana Area) Public Societies Registration Act, 1350 (Act 1 of 1350 F.).
5.	Anurag University at Venkatapur (V), Ghatkesar (M), Medchal-Malkajgiri District, Telangana.	Gayathri Educational & Cultural Trust, C/o. CVSR College of Engineering, Venkatapur (V), Ghatkesar (M), Medchal-Malkajgiri District.	Doc.No.6352/ 1985-Trust Deed.

DR. TAMILISAI SOUNDARARAJAN,
Governor of Telangana.

A. SANTHOSH REDDY,
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